### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 111 OF 2016

# Dated: 15<sup>th</sup> February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Maharashtra Veej Grahak Sanghatana Vs.			Appellant(s)
Maharashtra Electricity Regu & Anr.	ilato	ory Commission	Respondent(s)
Counsel for the Appellant(s)	:	Mr. G. Umapathy Mr. Aditya Singh	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Aanchal Arora for R-1	
		Ms. Nikita Choukse for	R-2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member